

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -** Training Programme on Three 'New Criminal Laws' – Nomination of **all the District and Sessions Judges including Principal District & Sessions Judges (except O.D. Officers)** to participate in the programme on **15.06.2024 and 16.06.2024** by physical mode at the Telangana State Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

- REF:**
1. Letter ROC.No.322/SO/2024, dt. 12.02.2024 from the Registrar General, High Court for the State of Telangana.
 2. Academy Letter ROC.No.189/2024/TSJA-Sec-bad dated 20.03.2024,
 3. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated 03.04.2024.
 4. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated 18.04.2024.
 5. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated 25.04.2024
 6. Academy Letter ROC.No.360/2024/TSJA-Sec-bad dated 15.05.2024.
 7. Academy Letter ROC.No.360/2024/TSJA-Sec-bad dated 23.05.2024.

ORDER ROC.NO.1389/2024-B.SPL., DATED: 05.06.2024

The High Court is pleased to pass the following order:

All the District and Sessions Judges including Principal District & Sessions Judges (except O.D. Officers) working in the state of Telangana are hereby nominated to participate in the training programme on 'Three New Criminal Laws' on 15.06.2024 (Saturday) and 16.06.2024 (Sunday) by physical mode at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to report at 8.30 a.m. on 15.6.2024 (Saturday) at Telangana State Judicial Academy, Secunderabad.

The concerned Principal District & Sessions Judges / Unit Heads in the State are directed to make necessary in-charge arrangements to the nominated officers during the above said training programme.

NOTE: The proceedings placed in the High Court's Web Site <https://tshc.gov.in> The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri Kothagudem	11) Mahabubnagar	12) Jogulamba Gadwal
13) Wanaparthy	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
8. The Pay and Accounts Officer, Hyderabad.
9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
10. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
11. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ *Spare...*